

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 16.01.2017
Court No. : 3
Item No. : 3

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 30313 OF 2016
WITH PRAYER FOR INTERIM RELIEF

MUJASSIM ARA

...PETITIONER(s)

VERSUS

STATE OF U.P THROUGH SECRETARY
DEPTT. OF TRAINING & EMPLOYMENT
AND ORS.

...RESPONDENT(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 14.12.2016, with an office report dated 13.12.2016, when the Court was pleased to pass the following order:

“List the matter after winter vacation, as prayed for.”

There are 3 Respondents in the matter. As per India Post Track Report the notice have been delivered on Respondent Nos. 1 and 2 at Lucknow G.P.O. and on Respondent No. 3 at Aligarh H.O. but no one has entered appearance on their behalf so far.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 12th day of January, 2017.

ASSISTANT REGISTRAR

Copy to:

Ms. Mridula Ray Bhardwaj, Advocate.

ASSISTANT REGISTRAR